

IN THE HIGH COURT OF DELHI AT NEW DELHI

F. No. 648/Comp./DHC/No. 22155-62

Dated: 29/11/16

From :

The Registrar General
Delhi High Court
New Delhi.

To

(On the website of this Court
& as per list attached)

Sub.: Quotation for Dell XPS 13 or its upgraded model and HP Spectre 13-V0122 TU Laptops with three years onsite warranty.

Sir,

This Court intends to purchase Dell XPS 13 or its upgraded model and HP Spectre 13-V0122 TU Laptops with three years onsite warranty for the use of Hon'ble Judges.

You are requested to submit the quotations for the same thereof in a sealed envelope to the AO (J), Computer & Stationery Branch, Lawyers' Chamber Block-III, Ground Floor, Delhi High Court on or before 09-12-2016 clearly mentioning the features/configurations of the product(s) offered. The validity of rates should not be less than 180 days.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope. No quotations shall be entertained after due date. Envelopes without subject shall be summarily rejected.

This Court reserves the right to modify/amend the quotation letter/Terms and Conditions at a later stage. This Court also reserves the right to place the Order fully/partly to different firms/vendors.

Yours truly,



(Rajeev Chauhan)

Assistant Registrar (Comp.)
for Registrar General

F. No. 648/Comp./DHC/No. 22163

Dated: 29/11/16

CC to:-

1. Dealing Assistant of Computer Cell, DHC.



(K S Bisht)

Administrative Officer (J) (Comp./Sty.)